

IN THE HIGH COURT OF BOMBAY AT GOA**STM NOS.1119.2020, 1120.2020, 1121.2020****STM NO.1119-2020**

Ramchandra Govind Mule,
Rep. of Ravalnath VKS
Society Ltd.

.... Petitioner/applicant

V e r s u s

The Returning Officer,
Office of the Registrar of Co-operative
Societies, Govt. of Goa
and 5 others.

..... Respondents

STM NO.1120-2020

Dadi Gangaram Naik

.... Petitioner

V e r s u s

The Returning Officer,
Office of the Registrar of Co-operative
Societies, Govt. of Goa
and 5 others.

..... Respondents

STM NO.1121-2020

Rajkumar Shankar Desai

.... Petitioner

V e r s u s

The Returning Officer,
Office of the Registrar of Co-operative
Societies, Govt. of Goa
and 5 others.

..... Respondents

Shri Dinesh E. Naik with Ms. Trupti Petkar, Advocates for the Petitioners.

Mr. Deep Shirodkar, Addl. Government Advocate for Respondent nos.1 and 2 in STM No.1120/2020.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 9TH JULY, 2020.

ORDER:

Issue notice to the respondents, returnable on 30.7.2020.

2. Post the matter on 30/7/2020.

DAMA SESHADRI NAIDU, J.

AP/-